

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 351 of 2018

IN THE MATTER OF:

Rabindra Nath Ghosh & Ors.

....Appellants

Vs.

Jaytarama Cold Storage Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. Soumya Dutta, Advocate

**For Respondents: Mr. Neeraj Kumar Gupta, Advocate for R-23.
Ms. Patita Paban Bishwal, Advocate**

O R D E R
(Virtual Mode)

20.01.2021: One of the Member of this Bench is under Transfer, therefore, the matter is released from Part Heard. Let the Appeal be listed before Appropriate Bench 'For Hearing' on **23rd February, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)

sa/kam